

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2861
ANSWERED ON:06.12.2001
T AND D LOSSES IN SEBS
NEDURUMALLI JANARDHANA REDDY

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government have blamed some SEBs for the tardy progress of power schemes;
- (b) if so, whether the power schemes of the Union Government are not being implemented by the State Governments resulting high T&D losses;
- (c) if so, the facts and details thereof;
- (d) whether the Union Government have made out some more schemes for implementation to cut T&D losses; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (e) : The progress of Schemes for improvement of Sub-Transmission & Distribution system in most of the States has been slow due to paucity of financial resources resulting in high T&D losses in most of the States. A statement indicating the reported T&D losses by the utilities is annexed.

The Government of India has launched a scheme for Accelerated Power Development Programme (APDP) for renovation & modernisation/uprating of existing old power plants and upgradation of Sub-Transmission & Distribution network including energy audit activities and 100% metering in the distribution circles in a phased manner. An amount of Rs.1000 crores for R&M of thermal and hydro power stations and improvement of Sub-Transmission & Distribution systems was provided in the year 2000-2001. An outlay of Rs.1500 crores is available in the year 2001-2002 for these activities under APDP. Initially sixty distribution circles have been identified wherein techno-commercial interventions in the form of improving HT:LT ratio, increasing transformation capacity, reconductoring, reconfiguration of the entire network, metering and other steps to reduce T&D losses are being implemented. The remaining distribution circles in the country would also be taken up in a phased manner.

Annexure referred to in reply to Parts (a) to (e) of the Lok Sabha Unstarred Question No. 2861 for 6.12.2001
Percentage Transformation, Transmission & Distribution losses (including commercial losses such as pilferage etc.) in SEBs/EDs

REGION/SEB/ED 1992-93 1993-94 1994-95 1995-96 1996-97 1997-98 1998-99+

Northern Region:

Haryana	26.78	25.00	30.80	32.39	32.77	34.04	33.81
Himachal Pradesh	19.51	18.31	18.21	16.09	18.02	20.13	20.13
Jammu & Kashmir	8.28	45.69	48.74	47.52	48.27	49.95	47.07
Punjab	19.24	19.37	16.70	18.49	19.10	18.94	16.83
Rajasthan	22.74	25.00	24.78	29.27	26.28	26.41	29.43
Uttar Pradesh	24.43	24.08	21.69	21.84	24.84	26.18	26.86
Chandigarh	26.21	27.27	28.44	33.72	21.88	22.38	NA
DVB (Delhi)	23.56	31.79	34.56	48.57	49.08	47.91	40.0

Western Region:

Gujarat	22.03	20.34	20.02	20.08	17.14	21.57	19.69
Madhya Pradesh	21.35	20.26	19.61	17.84	19.24	19.58	20.92
Maharashtra	17.83	16.22	16.33	16.95	16.55	18.75	18.14
D&N Haveli	17.98	12.64	11.35	09.31	08.80	12.90	NA
Goa	21.85	24.50	26.87	26.06	23.50	31.02	NA
Daman & Diu	15.67	22.34	16.30	12.80	08.15	14.69	NA

Southern Region:

Andhra Pradesh	19.88	19.91	17.95	19.34	33.19	32.14	31.8
Karnataka	19.55	19.55	19.41	19.06	18.73	19.31	30.08
Kerala	21.95	20.00	20.05	21.12	20.59	18.73	17.75
Tamil Nadu	17.50	17.18	17.11	16.19	17.65	17.29	16.9
Lakshadweep	18.72	16.99	17.84	17.23	15.11	15.70	NA
Pondicherry	15.31	15.80	15.00	16.54	17.38	13.56	NA

Eastern Region:

Bihar	22.00	20.35	19.76	15.91	25.31	16.26	23.0
Orissa (GRIDCO)	25.25	22.43	23.03	24.17	50.15	50.10	48.44
Sikkim	22.55	22.60	21.22	16.47	29.24	22.87	
West Bengal	14.87	20.82	21.51	19.26	18.01	19.67	25.5
A&N Island	23.62	23.71	22.38	19.25	19.15	20.59	NA

North Eastern Region:

Assam	21.41	22.44	24.18	26.91	25.97	27.32	23.0
Manipur	22.35	23.92	25.30	24.85	22.95	21.09	NA
Meghalaya	11.79	18.03	18.47	12.55	19.75	12.28	20.17
Nagaland	27.26	33.45	36.12	35.17	26.81	29.79	NA
Tripura	30.64	30.53	31.96	30.86	30.11	31.11	NA
Arunachal Pradesh	32.32	42.04	45.30	37.12	32.62	34.10	NA
Mizoram	29.04	31.89	29.76	25.18	34.35	46.84	NA
All India (Utilities)	21.80	21.41	21.13	22.27	24.53	24.79	25.62

+ As reported by SEBs/ Electricity Deptt. and subject to change after reconciliation of inter-state sale of energy and are provisional.